

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 714 OF 2019
IN
DFR NO. 928 OF 2019

Dated : 2nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Essar Steel India Limited	 Appellant(s)
	Versus	
Maharashtra Electricity Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s)	: Ms. Divya Chaturvedi Mr. Saransh Shaw	
Counsel for the Respondent(s)	: Mr. Anup Jain for R-2	

ORDER

Issue notice to the Respondents returnable on 15.07.2019. Dasti, in addition, is also permitted.

List the matter on **15.07.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson